Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 207 of 2013

Dated : 5th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Rana Sugars Ltd. ..... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ..... Respondent(s)

Counsel for the Appellant(s): Mr. Vishal Gupta,
Mr. Kumar Mihir

ORDER

Admit. Issue notice to the Respondents returnable on 04.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on ***04.10.2013.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak